

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


11.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.4/252/HDB/2018
NAME OF THE COMPANY	Triguna Enterprises Private Limited
NAME OF THE PETITIONER(S)	Triguna Enterprises Private Limited
NAME OF THE RESPONDENT(S)	Regaistrat of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Darga Mabu Basha	PCS	csdmbasha@gmail.com 9493857015	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Darga Mabu Basha, learned PCS for the Applicant. The PCS submits that he has filed certain documents of the Company. However, time is granted to the learned PCS to submit supportive documents in favour of Registrar of Companies as per Section 252.

Post the matter on 21.02.2018.



MEMBER (Tech)



MEMBER (Judi)

Seshu